

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD**

This is the **06th** day of **March 2019**

ORIGINAL APPLICATION NO. 330/234 of 2017

**HON'BLE MS. AJANTA DAYALAL, MEMBER (A)
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**

1. Suresh Kumar,
S/o Prabhu Das
Age 58 years.
2. Vipin Pal Das,
S/o Suresh Kumar

Both R/o Mohalla Kisrauli
Police Station Nagfni,
Daswan Ghat Road
District Meerut, 244001.

.....Applicants.

VE R S U S

1. Union of India, Ministry of Railways, New Delhi.
2. District Railways Manager, Northern Railway, Moradabad.
3. Chief Loco Inspector (Loco In-Charge), Northern Railway, Moradabad.
4. Managing Director, Northern Railway, Baroda House, New Delhi.

.....Respondents

Advocates for the Applicants : Shri Siddharth Singhal
Shri Subham Agrawal

Advocate for the Respondents : Shri M. K. Yadav

ORDER

1. List revised.
2. None present for the applicants. Shri M. K. Yadav, learned counsel for the respondents is present.
3. On perusal of file it is seen that on last several dates i.e. on 20.08.2018, 20.11.2018 and 20.12.2018, counsel for the applicants was not present to pursue the case. Today also, no one is present on behalf of the applicants. It seems that the applicants have lost interest in pursuing the case.
4. Accordingly, the O.A. is dismissed in default and for non prosecution. No order as to costs.

(RAKESH SAGAR JAIN)
MEMBER-J

/Shashi/

(AJANTA DAYALAN)
MEMBER -A